

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KATIHAR

ORDER No.-.....72/2021

In view of the Hon'ble Court's letter bearing no.17984-18028/A.D (Misc) dated 17.03.2020, all the courts and offices of this Judgeship will commence morning sitting from 05.04.2021 and shall last on last Saturday of June, 2021 i.e. 26.06.2021.

The timing of Court hour will be as hereunder:

Court Hours : 07 A.M to 09:30 A.M
Recess : 09:30 A.M to 10:00 AM.
Resumption of Court Hours: 10:00 AM to 01:00 PM.

The staffs of this Judgeship shall remain on duty till 01:00 P.M.

The Fax Operator is directed to remain present from 10:00 A.M. to 05:30 PM during morning sitting.

A copy of this order be pasted on the notice board for information of general public.

Let a copy of this order be sent to all concerned.

22/3/21
District and Sessions Judge, I/C
Katihar.

Memo No. *984-1020* dated *22-03-21*

Copy forwarded to all the Judicial Officers of this Judgeship/the District Magistrate, Katihar/ the Superintendent of Police, Katihar/ the Superintendent of Railway Police, Katihar/ the Jail Superintendent, Katihar/ Treasury Officer, Katihar/ District Provident Fund, Katihar/ P.P, Katihar/ GP, Katihar/ the President and Secretary, Bar Association, Katihar/ the President and the Secretary, Bar Association, Barsoi/All the Sectional Heads of this Judgeship for information and needful.

22/3/21
(Admn), I/C,
Civil Court, Katihar